GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
(DEPARTMENT OF JUSTICE)

LOK SABHA
UNSTARRED QUESTION No. 2049
TO BE ANSWERED ON FRIDAY, THE 06th DECEMBER, 2024

e-Court Project

2049. SHRI DINESHBHAI MAKWANA:
SHRI JAI PRAKASH:
SMT. KAMLESH JANGDE:
SHRI JASHUBHAI BHILUBHAI RATHVA:
SMT. SMITA UDAY WAGH:
DR. BHOLA SINGH:
SHRI PRAVEEN PATEL:
DR. NISHIKANT DUBEY:
SHRI KANWAR SINGH TANWAR:
SMT. SHOBHANABEN MAHENDRASINH BARAIYA:
SHRI CHANDRA PRAKASH JOSHI:
SHRI MADHAVANENI RAGHUNANDAN RAO:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the current status of the e-court integrated mission mode project in various States particularly in Uttar Pradesh and Rajasthan;
(b) the key objectives and achievements of the e-courts integrated mission mode project, particularly in enhancing access to justice through technology platform;
(c) the manner in which project has contributed to the computerization of district and subordinate courts and the specific technologies that have been implemented to improve court connectivity and efficiency;
(d) the way e-courts project improved the overall delivery of justice particularly in terms of transparency, accessibility and speed of judicial process;
(e) the details of funds sanctioned, released and utilized under the said project in various States especially in Uttar Pradesh, so far; and
(f) the details of technologies installed and infrastructure set up under the said project in Amroha Parliamentary Constituency of Uttar Pradesh, so far?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (e) : The eCourts Mission Mode Project is under implementation for Information and Communication Technology (ICT) development of the Indian Judiciary. The Department of Justice, Government of India is implementing eCourts Project in close coordination with the eCommittee of Supreme Court of India, in a decentralized manner through the respective High Courts.

Phase I of the project was implemented during 2011-2015 and focused on the basics of computerisation like setting up computer hardware, ensuring internet connectivity, and operationalizing the e-Courts platform. Against an outlay of Rs.935 crore, total expenditure incurred was Rs.639.41 crore for implementation of this phase. The following initiatives were undertaken in this phase:

  i.   14,249 District and Subordinate courts were computerized.

  ii. LAN was installed at 13,683 courts, hardware provided in 13,436 courts and software was installed in 13,672 courts.

  iii. Laptops were provided to 14,309 judicial officers and change management exercise completed in all High Courts.

  iv. Over 14,000 Judicial Officers were trained in the use of UBUNTU-Linux Operating System.

  v.   More than 3900 court staff were trained in Case Information System (CIS) as System Administrators.

  vi. Video Conferencing facility was operationalised between 493 court complexes & 347 corresponding jails.

Phase II of the eCourts Mission Mode Project (2015-2023), focused on ICT enablement of District & Subordinate Courts and various citizen centric initiatives. Against an outlay of Rs.1670 crore, total expenditure incurred was Rs. 1668.43 crore

for implementation of this phase. Till 2023, digital infrastructure has been provided to 18,735 courts.

The following e-initiatives have been undertaken by the Government under eCourts Project to make justice accessible and available for all: -

i. Under the Wide Area Network (WAN) Project, connectivity has been provided to 99.5% of total Court Complexes across India with 10 Mbps to 100 Mbps bandwidth speed.

ii. National Judicial Data Grid (NJDG) is a database of orders, judgments, and cases, created as an online platform under the eCourts Project. It provides information relating to judicial proceedings/decisions of all computerized district and subordinate courts of the country. Litigants can access case information and more than 27.64 crore orders / judgments (as on date).

iii. Case Information Software (CIS) based on customized Free and Open-Source Software (FOSS) has been developed. Currently CIS National Core Version 3.2 is being implemented in District Courts and the CIS National Core Version 1.0 is being implemented for the High Courts.

iv. As part of eCourts project, 7 platforms have been created to provide real time information on case status, cause lists, judgements etc. to lawyers/Litigants through SMS Push and Pull (Over 4 lakhs SMS sent daily), Email (Over 6 lakhs sent daily), multilingual eCourts services Portal (35 lakh hits daily), JSC (Judicial Service centres) and Info Kiosks. In addition, Electronic Case Management Tools (ECMT) have been created with Mobile App for lawyers (total 2.69 crore downloads till 31.10.2024) and JustIS app for judges (20,719 downloads till 31.10.2024).

v. India has emerged as a global leader in conducting court hearing through Video Conferencing. The District & Subordinate courts heard 2,48,21,789 cases while the High Courts heard 90,21,629 cases

(totalling 3.38 crore) till 31.10.2024 using video conferencing system. The Supreme Court of India held 7,54,443 hearings from 23.03.2020 to 04.06.2024 through video conferencing. VC facilities have also been enabled between 3240 court complexes and corresponding 1272 jails.

vi. Live Streaming of court proceedings has been started in the High Courts of Gujarat, Gauhati, Orissa, Karnataka, Jharkhand, Patna, Madhya Pradesh, Uttarakhand, Calcutta &the Supreme Court of India, thus allowing media and other interested persons to join the proceedings.

vii. Virtual Courts in 21 States/UTs have been operationalized to handle traffic challan cases. Over 6 crore cases (6,00,29,546) have been handled by these virtual courts and in more than 62 lakhs (62,97,544) cases, online fine of more than Rs. 649.81 crores have been realized till 31.10.2024.

viii. e-filing system (version 3.0) has been rolled out with upgraded features for lawyers to access and upload documents related to the cases from any location 24X7.

ix. e-Filing of cases requires the option for electronic payment of fees which includes court fees, fines and penalties which are directly payable to the Consolidated Fund. Therefore e-Payment system was launched for hassle free transfer of fee etc.

x. To bridge the digital divide, 1394 eSewa Kendras (Facilitation Centres) in District Courts and 36 eSewa Kendras (Facilitation Centres) in High Courts have been rolled out to provide citizen centric services to lawyers and litigants. It also assists the litigants in accessing online e-Courts services and acts as a saviour for those who cannot afford the technology or are located in far-flung areas. It also aids to addresses the challenges caused by illiteracy among citizens at large. These also provide benefits in saving time, avoidance of exertion, travelling long distances, and saving cost by offering facilities of e- filing of cases

across the country, to conduct the hearing virtually, scanning, accessing e-Courts services etc.

xi. National Service and Tracking of Electronic Processes (NSTEP) has been launched for technology enabled process serving and issuing of summons. It has currently been implemented in 28 States/ UTs.

xii. A new "Judgment Search" portal has been started with features such as search by Bench, Case Type, Case Number, Year, Petitioner/ Respondent Name, Judge Name, Act, Section, Decision: From Date, To Date and Full Text Search. This facility is being provided free of cost to all.

xiii. As a part of the project, 605 trainings and awareness programmes on the ICT services provided under the eCourts project has been conducted from May 2020 to October 2024 covering nearly 6,64,144 stakeholders, including High Court Judges, Judges of the District Judiciary, Court Staff, Master Trainers among Judges/DSA, Technical Staff of High Courts, and Advocates.

eCourts Phase III (2023-2027) has been approved by the Union Cabinet in Sep'2023 at an outlay of ₹7,210 crore, which is over four times the funding for Phase II. The project envisages various new digital initiatives such as establishment of Digital and Paperless Courts that aim to bring court proceedings under a digital format, digitization of court records (both legacy records and pending cases), expansion of video conferencing facilities to courts, jails and hospitals, scope of online courts beyond adjudication of traffic violations, saturation of all court complexes with eSewa kendras, state of the art and latest Cloud based data repository for easy retrieval and supporting the digitized court records, software applications, live streaming, and electronic evidence etc., use of emerging technologies like Artificial Intelligence and its subsets like Optical Character Recognition (OCR) etc. for analysis of case pendency, forecasting future litigation, etc. Thus, the efforts of the Government of integrating technology with the governance may prove to be a

game changer in eCourts Phase III, ensuring ease of justice by making the Court experience convenient, inexpensive and hassle free to all the citizens of the country.

The eCourts project has resulted in transparent, accessible and speedy of judicial process through following citizen centric services:

• Free access to case status, cause list, judgments, date of hearings
• Mobile application
• SMS push and pull
• Digital case management systems,
• e-filing
• Courtroom live audio-visual streaming system (class)
• Transcriptions
• Service of notice
• e-Sewa Kendra
• Help desk for digital assistance - in-court and remote
• Administration of legal aid
• Virtual courts
• VC facilities between courts & jails
• Upgradation of connectivity across the court complexes
• e-office

It may be noted that states of Uttar Pradesh and Rajasthan are a part of the eCourts Project. As per the information made available by the Supreme Court of India, the details of funds sanctioned, released and utilized under the eCourts Project Phase II and Phase III across India, including the states of Uttar Pradesh and Rajasthan are placed at Annexure I&II respectively.

(f): The data with respect to the Amroha Parliamentary Constituency is maintained by the respective High Court. Accordingly, as per the information provided by the High Court of Allahabad, the details of ICT infrastructure provided to the District Court J.P. Nagar (Amroha) is placed at Annexure III.

Statement referred to in reply of Lok Sabha Unstarred Question No. 2049 for 06/12/2024 regarding e-Court Project. The funds sanctioned, released and utilized under the eCourts Project Phase II,as received from Supreme Court of India are as below:

Sr.No	High Courts	Sanctioned/Release (In Cr)	Utilization (In Cr)
1	Allahabad	1,09,48,09,100	1,04,10,57,517
2	Andhra Pradesh	1,96,34,000	1,96,34,000
3	Bombay	1,25,24,30,700	1,25,19,68,985
4	Calcutta	37,09,43,000	31,93,07,385
5	Chhattisgarh	27,30,68,300	27,30,67,617
6	Delhi	26,80,08,600	26,62,27,568
7	Gauhati (Arunachal Pradesh)	12,89,76,108	12,77,66,890
8	Gauhati (Assam)	70,76,97,031	70,66,22,685
9	Gauhati (Mizoram)	7,87,44,662	7,65,41,234
10	Gauhati (Nagaland)	7,99,16,238	7,99,14,754
11	Gujarat*	72,81,99,100	65,21,64,914
12	Himachal Pradesh	11,18,54,900	10,94,06,943
13	Jammu & Kashmir	18,98,11,200	18,98,05,544
14	Jharkhand	24,25,18,900	24,11,04,227
15	Karnataka	65,38,39,900	65,38,37,897
16	Kerala	37,60,74,300	37,60,74,300
17	Madhya Pradesh	74,04,50,400	73,84,07,903
18	Madras	70,15,37,700	67,44,43,454
19	Manipur	9,27,26,100	9,21,93,862
20	Meghalaya	13,17,08,572	12,45,28,814
21	Orissa	46,40,79,300	45,62,70,336
22	Patna	55,81,66,000	54,42,18,298
23	Punjab & Haryana	54,12,57,460	54,12,57,460
24	Rajasthan	74,56,05,670	74,53,94,343
25	Sikkim	7,57,60,050	6,84,92,072
26	Telangana & Andhra Pradesh**	70,28,76,500	68,63,80,940
27	Telangana	1,79,32,000	1,59,62,705
28	Tripura	17,85,84,636	17,57,85,582
29	Uttarakhand	11,64,94,500	11,37,62,618
Total		11,64,37,04,927	11,36,16,00,847

*Gujarat High Court surrendered Rs.13.12 Cr.Total utilization included surrender funds.

**Funds released erstwhile Andhra Pradesh and Telangana High Court, and both the states shared the available funds in the ration of 58:42 respectively

Statement referred to in reply of Lok Sabha Unstarred Question No. 2049 for 06/12/2024 regarding e-Court Project. The funds sanctioned, released and utilized, as received from Supreme Court of India under the eCourts Project Phase III are as below:

Sr. No.	High Courts	Phase III (2023-2024) Sanction/Release and Utilization		Phase III (2024-2025) Sanction/Release and Utilization	
		Sanction/Release (In Cr)	Utilization (In Cr)	Release (In Cr)	Utilization (In Cr)
1	Allahabad	96,07,95,708	95,87,09,370	36,48,10,895	0
2	Andhra Pradesh	45,27,70,900	25,43,73,492	18,57,16,201	0
3	Bombay	69,53,84,392	69,53,83,820	51,83,74,418	9,37,11,897
4	Calcutta	29,15,27,278	16,72,52,166	32,18,39,597	0
5	Chhattisgarh	20,22,21,790	16,26,54,673	19,97,91,014	51,21,400
6	Delhi	18,88,90,033	17,88,85,550	15,55,83,450	58,02,049
7	Gauhati (Arunachal Pradesh)	2,32,30,200	2,03,32,480	3,18,17,456	88,45,551
8	Gauhati (Assam)	25,49,93,162	24,97,46,752	9,66,35,721	0
9	Gauhati (Mizoram)	3,50,48,800	3,12,17,263	2,32,78,810	0
10	Gauhati (Nagaland)	1,80,35,000	1,79,38,377	1,71,71,895	0
11	Gujarat	27,72,12,080	27,72,12,080	41,95,10,153	0
12	Himachal Pradesh	6,13,41,880	6,06,19,171	4,53,52,879	3,42,18,377
13	Jammu & Kashmir	15,37,18,800	6,52,38,800	6,17,43,526	0
14	Jharkhand	12,46,77,736	10,58,90,736	11,15,57,247	0
15	Karnataka	35,59,10,749	32,36,69,794	28,08,12,448	8,24,70,674
16	Kerala	15,63,39,882	15,40,25,069	11,23,58,629	0
17	Madhya Pradesh	12,46,00,600	22,90,49,318	31,83,86,961	0
18	Madras	72,82,99,641	90,69,39,641	45,03,78,558	1,67,41,304
19	Manipur	11,20,82,700	11,12,10,472	2,95,32,894	0
20	Meghalaya	3,43,75,743	3,33,18,278	2,69,82,209	70,23,939
21	Orissa	9,78,51,908	6,77,30,521	18,46,71,558	3,42,34,207
22	Patna	32,88,90,800	32,43,05,000	39,42,42,712	0
23	Punjab & Haryana	14,93,05,000	14,58,25,000	6,05,47,576	0
24	Rajasthan	25,11,72,000	19,79,61,179	31,81,91,499	12,84,11,687
25	Sikkim	2,10,21,400	1,70,78,040	1,73,63,177	0
26	Telangana	22,78,76,220	22,02,51,996	19,45,75,192	1,15,08,070
27	Tripura	3,38,12,800	52,52,798	2,53,01,767	14,74,832
28	Uttarakhand	13,67,69,200	13,67,69,200	8,18,43,253	0
Total		6,49,81,56,402	6,11,88,41,036	5,04,83,71,689	42,95,63,987

Statement referred to in reply of Lok Sabha Unstarred Question No. 2049 for 06/12/2024 regarding e-Court Project. The details of ICT infrastructure provided to the District Court J.P. Nagar (Amroha) are as below:

S. No.	SystemBrand	System Category	Total Received Qty	Phase
1	CISCO-8 Port	Switch	1	Phase-I
2	CISCO-24port	Switch	6	Phase-I
3	HCL-9Utrack	Rack	6	Phase-I
4	UNILINE-500VALine-interactive UPS With Battery	UPS	2	Phase-I
5	HP-LaserJetP1008	Printer	2	Phase-I
6	HCL-Unknown	Mouse	2	Phase-I
7	HCL-SK-1789	Keyboard	2	Phase-I
8	HCL-TFT17W80PS	Monitor	2	Phase-I
9	HCL-LX INFINITI PRO SL 5080	CPU	2	Phase-I
10	Linux-Ubuntu12.04	Compact Disc(CD)	12	Phase-I
11	Unknown-LINUX Distribution	Distribution Media	1	Phase-I
12	HCL-Thin Client Mouse (M871P)	Mouse	36	Phase-I
13	HCL-Thin Client Keyboard (K303)	Keyboard	36	Phase-I
14	HCL-Thin Client 15 LCD Monitor (TFT1560PS)	Monitor	36	Phase-I
15	HCL-WIN Bee	Thin Client	36	Phase-I
16	UNILINE-500VALine-interactive UPS With Battery	UPS	12	Phase-I
17	UNILINE-2KVAOnline UPS With Battery	UPS	1	Phase-I
18	HITACHI-LCD Portable Projector(Model No. CP- RX70)	Projector	1	Phase-I
19	HP-4G.B.	Pen Drive	36	Phase-I
20	WD-250G.B.USBHDD	Hard Disk Drive	1	Phase-I
21	HP-88ABlackLaserJet Toner Cartridge CC388AC	Cartridge	24	Phase-I
22	HP-Scanjet 8270 Modal No.-GRLYB-0206	Scanner	1	Phase-I

23	TVS-24PinDotMatrix-MSP455XLCLASSIC	Printer	12	Phase-I
24	HP-LaserJetP1008	Printer	12	Phase-I
25	HCL-Unknown	Mouse	12	Phase-I
26	HCL-SK-1789	Keyboard	12	Phase-I
27	HCL-TFT17W80PS	Monitor	12	Phase-I
28	HCL-LX INFINITI PRO SL 5080	CPU	12	Phase-I
29	HCL-Flat17inch	Monitor	1	Phase-I
30	HP-7feetcableto connect USBKVM switch	Cable	2	Phase-I
31	HP-USB KVM Port track Mountable	Switch	1	Phase-I
32	HCL-36Utrack	Rack	1	Phase-I
33	HP-Rack Mount	Server	2	Phase-I
34	HP-HP	Mouse	10	Phase-II
35	Hp-Laserjet ProMFP M226 dw	Printer	4	Phase-II
36	Unknown-PVCduct(15 x15mm)Qty-250	Pipe	1	Phase-II
37	ValRack-12Utrackwith all accessories	Rack	1	Phase-II
38	ValRack-9Utrackwith all accessories	Rack	2	Phase-II
39	Unknown-PVCduct (25 x25mm)Qty-150	Pipe	1	Phase-II
40	Unknown-PVC Electrical Conduit Pipes (25 mm) Qty-225	Pipe	1	Phase-II
41	Unknown-HDPE PVC jacket(2inchdiameter) Qty- 350	Pipe	1	Phase-II
42	Unknown-Fiber Optic LIU-6/12/24/48fiber (12 Core OFC)	Patch Panel	3	Phase-II
43	Molex-Optical Fiber pigtails MM/SM-LC type (1-meter)	Cable	24	Phase-II
44	Molex-Optical Fiber PatchCord,SM,LC-LC (3-meter)	Cable	5	Phase-II
45	Unknown-Fiber Optic outdoor armoured cable, loose tube SM	Cable	1	Phase-II
46	Molex-RJ45PatchCord CAT 6 (2-Meter)	Cable	24	Phase-II

47	Molex-RJ45PatchCord CAT 6 (1-Meter)	Cable	26	Phase-II
48	Unknown-Wire Manager/Patch Chord Minder panel- CAT6	Patch Panel	3	Phase-II
49	Unknown-24portCAT6	Patch Panel	3	Phase-II
50	Unknown-RJ45- Female Information Outlets-CAT 6 (1-port)	Connector	24	Phase-II
51	Molex-UTPcableCAT6 305 Meter Box	Cable	4	Phase-II
52	Unknown-USB Extender Cable 10 ft for Camera	Cable	19	Phase-II
53	Logitech-CAMLOGITECH BCC950 WEB IP DT	Camera	19	Phase-II
54	Hp-ScanjetN9120fn2	Scanner	1	Phase-II
55	Hp-LaserJetPro202dw	Printer	4	Phase-II
56	Dell-Dell Mouse	Mouse	18	Phase-II
57	Dell-Dell Keyboard	Keyboard	18	Phase-II
58	Dell-Dell19Monitor- E1916HV	Monitor	18	Phase-II
59	Dell-Vostro 3681 SFF - i3	CPU	18	Phase-II
60	Acer-MOANUOA	Mouse	6	Phase-II
61	Acer-PR1101U	Keyboard	6	Phase-II
62	Acer-MonitorTFT18.5 (EV196HQL)	Monitor	6	Phase-II
63	Acer-Veritoni5X2690G	CPU	6	Phase-II
64	HP-88ABlackLaserJet Toner Cartridge CC388AC	Cartridge	4	Phase-II

65	HP-30A Black LaserJet Toner Cartridge CF230A	Cartridge	24	Phase-II
66	HP-88ABlackLaserJet Toner Cartridge CC388AC	Cartridge	24	Phase-II
67	Dell-Dell Mouse	Mouse	2	Phase-II
68	Dell-Dell Keyboard	Keyboard	2	Phase-II
69	Dell-Monitor20E2016H (For Server)	Monitor	2	Phase-II
70	Dell-Dell PowerEdge R440 Rack Server	Server	2	Phase-II
71	Hp-LaserjetPro MFP M226 dw	Printer	2	Phase-II
72	Hp-LaserJetPro202dw	Printer	2	Phase-II

73	Dell-Dell Mouse	Mouse	8	Phase-II
74	Dell-Dell Keyboard	Keyboard	8	Phase-II
75	Dell-Vostro3470i5-8400	Monitor	2	Phase-II
76	Dell-Vostro3470i3-8100	Monitor	6	Phase-II
77	Dell-Vostroi5	CPU	2	Phase-II
78	Dell-Vostroi3	CPU	6	Phase-II
79	Numeric-TRD DIGITAL LI/600VA/12V	UPS	8	Phase-II
80	Hp-LaserJetPro202dw	Printer	4	Phase-II
81	Hp-LaserjetProMFP M226 dw	Printer	4	Phase-II
82	Cisco-BSNL/HTP LL Router(cisco4321/k9)	Router	1	Phase-II
83	Unknown-42AH Bol Half Cover-C	Cabinet	1	Phase-II
84	ExidePower-12V42AH SMF	Battery	1	Phase-II
85	Numeric-1KVAUPS	UPS	1	Phase-II
86	Panasonic-42-65 Ty-ST42PCL	TV Wall Mount Stand	1	Phase-II
87	Dell-PC I5 HD1TBRM8GB WIN1 100M (OptiPlex 5260 AIO Series)	All in One PC	1	Phase-II
88	Logitech-SPKR P710E PRT	Speaker	1	Phase-II
89	Logitech-CAM LOGITECHBCC950WEB IP DT	Camera	1	Phase-II
90	Panasonic-FALCONM-M 10MHDMIPATCHCARD	Cable	1	Phase-II
91	Panasonic-MPANALH-49RM1DX49 FHD	TV	1	Phase-II
92	Panasonic-Projector Display	Projector Screen	1	Phase-II
93	Panasonic-Projector-PT-LB353	Projector	1	Phase-II
94	WD (Western Digital)- 2TB External Hard Disk Drive with USB	Hard Disk Drive	1	Phase-II
95	Unknown-2KVAUPS Cabinet	Cabinet	1	Phase-II
96	Amaron-12V75AH Quanta	Battery	8	Phase-II

97	Numeric-2 KVA (ONFINITI 2KVA -96 FMC)	UPS	1	Phase-II
98	Acer-Thin Client Mouse (MOANUOA)	Mouse	4	Phase-II
99	Acer-Thin Client Keyboard (PR1101U)	Keyboard	4	Phase-II
100	FJGEAR(2Port)-FJ- 2502A	VGA-HDMI Splitter	4	Phase-II
101	Acer-Thin Clinet Monitor 24	Monitor	4	Phase-II
102	Acer-ThinClinetMonitor 18.5(EV196HQL)	Monitor	8	Phase-II
103	Acer-VeritonE220	Thin Client	4	Phase-II
104	Numeric-TRD DIGITAL LI/600VA/12V	UPS	64	Phase-II
105	Forbes-Information Kiosk	Kiosk	1	Phase-II
106	Hp-LaserjetProMFP M227fdw	Printer	12	Phase-II
107	Hp-LaserJetProM203dn	Printer	12	Phase-II
108	Acer-ThinClientMouse (MOANUOA)	Mouse	12	Phase-II
109	Acer-Thin Client Keyboard (PR1101U)	Keyboard	12	Phase-II
110	FJGEAR(2Port)-FJ- 2502A	VGA-HDMIS plitter	12	Phase-II
111	Acer-ThinClinetMonitor 24	Monitor	12	Phase-II
112	Acer-ThinClinetMonitor 18.5	Monitor	24	Phase-II
113	Acer-VeritonE220	Thin Client	12	Phase-II
114	Acer-MOANUOA	Mouse	16	Phase-II
115	Acer-PR1101U	Keyboard	16	Phase-II
116	Acer-MonitorTFT V196HQL (18.5)	Monitor	16	Phase-II
117	Acer-Veritoni5	CPU	4	Phase-II
118	Acer-Veritoni3	CPU	12	Phase-II
119	Acer-MOANUOA	Mouse	48	Phase-II
120	Acer-PR1101U	Keyboard	48	Phase-II
121	Acer-MonitorTFT V196HQL (18.5)	Monitor	48	Phase-II
122	Acer-Veritoni5	CPU	12	Phase-II
123	Acer-Veritoni3	CPU	36	Phase-II
124	Avaya-Ethernet Rourting Switch 3500	Switch	8	Phase-II
125	Legrand-VALRACK - 9 U track	Rack	6	Phase-II

126	Dell-Dell Mouse	Mouse	96	Phase-III
127	Dell-Dell Keyboard	Keyboard	96	Phase-III
128	Hp-LaserJet ProMFP 4104fdw	Printer	24	Phase-III
129	Dell-Optiplex7410 intel i5	All in One PC	96	Phase-III
130	HP-152ABlackLaserjet toner cartridge- W1520A	Cartridge	30	Phase-III
131	Logitech-C270HD WEBCAM	Camera	2	Phase-III
132	Logitech-H370USB Headset	Headset	1	Phase-III
133	HP-HPProOne440G9	All in OnePC	1	Phase-III

134	HP-ScanJetProN4600 fnw1	Scanner	1	Phase-III
135	Chawla Publication-Law Finder(WindowsEdition -August2023)	Pen Drive	1	Phase-III
136	Chawla Publication-Law Finder (Ubuntu Edition - August 2023)	Pen Drive	2	Phase-III
137	HP-ScanJetEnterprise Flow 5000 s5	Scanner	2	Phase-III
138	Acer-Acer Mouse	Mouse	3	Phase-III
139	Acer-Acer Keyboard	Keyboard	3	Phase-III
140	Acer-Monitor Led 19.5 inch	Monitor	3	Phase-III
141	Acer-Veritoni5X2690G	CPU	3	Phase-III
142	LG-HDMI-VGA Converter	Cable	2	Phase-III
143	Techno Horizon-Elmo-L-12W	Document Visualizer	2	Phase-III
144	LG-MovingWallMount	TV Wall Mount Stand	2	Phase-III
145	LG-Computer HDMI Cable 10-Meter	Cable	2	Phase-III
146	LG-Sharer Computer HDMI 1080P HDTV (4-Port)	VGA-HDMI Splitter	2	Phase-III
147	LG-SMART 2590 AMD THIN CLIENT PC	Thin Client	2	Phase-III
148	LG-LGLEDMONITOR19 19M38 HB HDMI	Monitor	4	Phase-III
149	LG-LGLEDMONITOR 24MP400B HDMI	Monitor	2	Phase-III

150	HP-88ABlackLaserJet Toner Cartridge CC388AC	Cartridge	72	Phase-III
151	HP-30A Black LaserJet Toner Cartridge CF230A	Cartridge	48	Phase-III
152	Microtek International-600VA Line Interactive UPS (LEGEND 650- MTKUR65)	UPS	6	Phase-III
153	Microtek International-600VA Line Interactive UPS (LEGEND 650- MTKUR65)	UPS	25	Phase-III
154	Hp-LaserJetProMFP 4104fdw	Printer	5	Phase-III